

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**4(ND)/14**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.09.2019.**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. V/s. M/s.  
Karmyogi Homes Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Mr. Abhijit Mittal and Ms. Nandini, Advocates for the Petitioner**

**ORDER**

No time left. Renotify this case on 13<sup>th</sup> November, 2019.



**(L. N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**